

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. 4565
ANSWERED ON 19TH MARCH 2026

IMPLEMENTATION OF PMKSY IN MAHARASHTRA

**4565. SHRI MOHITE PATIL DHAIRYASHEEL RAJSINH:
SMT. SUPRIYA SULE:**

Will the Minister of *FOOD PROCESSING INDUSTRIES* be pleased to state:

- (a) whether the Government has reviewed the implementation of the Pradhan Mantri Kisan SAMPADA Yojana (PMKSY) in Maharashtra where 259 projects have been approved but only 164 are operational and if so, the details thereof and the reasons for delays or non-operationalisation of the remaining projects;
- (b) whether the Government has conducted a district-wise assessment of the utilisation and performance of Mega Food Parks Cold Chain projects and Agro-Processing Clusters in the State particularly in regions such as Marathwada including Nanded and Aurangabad, if so, the details thereof;
- (c) whether Operation Greens interventions in Maharashtra for crops such as onion, banana, grapes and mango have effectively reduced price volatility and post-harvest losses, if so, the details thereof;
- (d) whether small and marginal farmers and Farmer Producer Organisations (FPOs) are adequately integrated into PMKSY and the Pradhan Mantri Formalisation of Micro Food Processing Enterprises (PMFME) supply chains, if so, the details thereof; and
- (e) whether steps are proposed to improve project monitoring, timely fund release and last-mile impact in Maharashtra, if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SHRI RAVNEET SINGH)

(a): The Ministry of Food Processing Industries (MoFPI) implements the Pradhan Mantri Kisan SAMPADA Yojana (PMKSY) across the country including Maharashtra to modernise food processing infrastructure and reduce post-harvest losses. Under PMKSY, as on 31.01.2026, 241 projects have been approved in Maharashtra, out of which 182 projects have become operational and the remaining projects are at various stages of implementation. The delays in operationalisation of some projects are mainly due to:

- Delay in land acquisition,
- Non- receipt/ delay in statutory clearances from the respective Agencies (including the Revenue Authority, Town Planning, Electricity Authority, Water Authority, Pollution Control Board, Licensing Authority etc.
- Financial constraints of project promoters;
- Delay in construction activities and installation of machinery;
- Disruptions caused during the COVID-19 period.

(b): Monitoring and assessment of projects under components such as Mega Food Parks, Cold Chain and Agro-Processing Clusters under PMKSY are undertaken periodically including Maharashtra. The Ministry reviews district-wise progress, infrastructure utilisation and performance indicators through:

- Periodic physical and financial progress reports;
- Field inspections and review meetings with State Government officials and project promoters; and

- Online monitoring systems. Such monitoring includes projects in regions like Marathwada including districts such as Nanded and Aurangabad.

(c): No such study has been conducted by Ministry to assess the effectiveness of the short-term interventions like transportation and storage subsidies in Maharashtra for crops such as onion, banana, grapes and mango in reducing price volatility and post-harvest losses. Moreover, the short-term intervention component of the Operation Greens Scheme under which subsidy was provided for transportation & storage of perishable crops has been transferred to Department of Agriculture and Farmers Welfare (DA&FW) since 2023-24.

(d): Pradhan Mantri Kisan SAMPADA Yojana (PMKSY) is a central sector demand driven scheme and applications are invited from all eligible applicants including Farmers Producing Organisations (FPOs) through calling Expression of Interest (EoI) from all over India including Maharashtra. The funds are not allocated/sanctioned/released state-wise under any of the component schemes of PMKSY. Special benefits in financial assistance provided to FPO category applicants are as under:

- Grants-in-aid in form of subsidy @ 50% of eligible project cost as compared to 35% in general areas/ categories and in case of Food Safety and Quality Assurance Infrastructure scheme the subsidy/grant-in-aid is @70% as compared to 50% in General areas/ categories;
- Lower Equity Contribution – 10% required as against 20% for others;
- Lower minimum credit/loan requirement – 10% required as against 20% for others;
- Lower Net-worth requirement i.e. equal to grant-in-aid sought, in comparison to 1.5 times for General Category applicant.

Further, Small and marginal farmers including Farmer Producer Organisations (FPOs) are also encouraged to participate in food processing value chains under the Pradhan Mantri Formalisation of Micro Food Processing Enterprises Scheme (PMFME). The scheme provides:

- Credit-linked capital subsidy for micro food processing units;
- Cluster-based approach focusing on local agricultural produce;
- Support for branding, marketing and capacity building; and
- Facilitation of FPO participation in processing, aggregation and marketing.

(e): The Ministry is making continuous efforts to ensure timely completion of projects and timely release of approved grants, under component schemes. The remedial actions taken by Government to overcome project delays and delay in subsidy release and thus reduce post-harvest losses are as under:

- i. Ministry and the Project Management Agencies (PMAs) engaged under component schemes of PMKSY are interacting regularly with the Project Implementing Agencies (PIAs) of approved projects and are guiding and assisting them in timely implementation of the projects.
- ii. Regular review meetings, virtual verifications and physical site inspections of projects are conducted by the Ministry and PMAs for smooth and timely completion of the projects.
- iii. Ministry on the request of PIAs, also takes up the matter with the concerned State/UT Government and their agencies for smooth and timely implementation.
- iv. Further, to ensure the seriousness of the PIAs for implementation of the approved projects, Ministry has incorporated the clause regarding submission of the bank guarantee (@5% of approved grants-in-aid/subsidy) as performance security. The same may be forfeited by the Ministry in case of non-implementation of the project.
- v. Penalty up to 10% of approved grant in aid on the promoters in case of delayed completion of projects
